



AMITY
UNIVERSITY
— CHHATTISGARH —

**ONE DAY HYBRID
INTERNATIONAL WORKSHOP
ON**

**LEGAL RESEARCH
METHODOLOGY
AND PUBLICATION
PROCESSES**

23rd October, 2024



**AMITY
LAW SCHOOL**

MINUTES TO MINUTES

Workshop will be convened on 23.10.24

Inauguration at	9:30 am IST
Deep Lightening	9:35 am IST
Address by Vc Prof Piyush Kant Pandey.	9:40-9:55 am IST
Technical Session starts	10:10 Am IST onwards
3 Technical Session	90 minutes each
1 Session	10:10- 11:40 am IST Prof Chaturvedi
2 Session	11:50- 1:20 pm IST Prof Ramgopal
3 Session	2:00- 3:30 pm IST Prof Gary
Conclusion and Vote of thanks	3:40- 4:00 pm IST

- **Hybrid Workshop participants will receive a certificate of participation.**

- **Pro V.C Prof Chaturvedi sir = How to choose and design your research.**

- **Prof Ramgopal = Research paper presentation and publication**

- **Prof. Gary I. Lilienthal, Affiliation: Carrington Rand Institute Australia = Writing Articles for Scopus Publication**





SPEAKER

Dr. Gary Lilienthal

an analyst in all aspects of the civil affairs paradigm, from employee issues, through management challenges, to the design and implementation of policy and culture. With expertise gathered in the continents of Australia, America and Asia, Dr Lilienthal brings over 32 years of practice insight and expertise in high profile business consulting. He holds a Sydney University law degree, a Sydney College of Law Graduate Diploma in Legal Practice, a Deakin University High Distinction masters degree in psychoanalysis, and a Curtin University Doctorate in Business Law. He also holds qualifications in Professional Counselling, Intelligence Analysis and Dispute Resolution, having chaired some 9500 mediations. His masters research developed new knowledge and arguments in the field of psychoanalytic transference, using the model of Plato's Symposium. His doctoral research traced 1300 years of the legal history of the intellectual property tort of passing-off, using psychoanalytic methodology to postulate how the tort was cobbled together from ancient customs. As a research scholar in the fields of business law and political theory, Dr Lilienthal taught in Australian universities for many years, afterwards becoming Senior Lecturer at the Northern University of Malaysia, where he convened the program in International Labor Organization Law. Subsequently, as Associate Professor and Scholar-in-Residence, he served at Symbiosis University in Pune, India, where he lectured in the fields of corporate fraud and national security law, receiving the Symbiosis Silver Medal in National Security Law for his lecture to National Security Council military officials on the Chinese perspective on western international law. He was then called to serve as full Professor at the University of Gondar in Ethiopia, where he taught human rights and gender to survivors of the then-raging Sudan war, and also to academics from throughout Ethiopia. At the University of Gondar, he developed a PhD preparation program, and, collaborating with Ethiopian and Egyptian colleagues, he published a major work on land law along the River Nile. Several years ago, Dr Lilienthal delivered his 'Canberra Discourse' on Australian political theory to a gathering of some 250 Aboriginal leaders in the Albert Hall in Canberra.

SPEAKER

Prof Ramgopal Kashyap

Amity University Chhattisgarh, India

I am passionate about advancing knowledge and shaping the future of technology through education, research, and innovation. With over 17 years of experience in academia, I have dedicated my career to teaching and exploring cutting-edge technologies in the realm of Wireless Networks, IoT, Digital Image Processing, Pattern Recognition, and Machine Learning.

ACADEMIC ACHIEVEMENTS:

- B.E and M.Tech in Computer Science with Honors
- Author of an International book
- Filed 8 patents and 3 copyrights
- Published over 95 research papers, with 45 indexed in SCI or Scopus
- Written 29 book chapters and edited two international books

RESEARCH IMPACT:

My contributions have made a mark in esteemed international journals and conferences indexed by Science Citation Index (SCI), Scopus (Elsevier), Springer, Inderscience, ACM, and IGI-Global.

RECOGNITION AND ENGAGEMENT:

- Recipient of the Best Poster Award from IIT Indore
- Students' Choice Award winner based on students' feedback from Sagar Institute of Science and Technology, Bhopal
- Invited presenter at the German Cancer Research Centre and Heidelberg Graduate School of Mathematical and Computational Methods, Heidelberg, Germany
- Extensive international engagement, with participation in over 300 IEEE, Springer, and Elsevier conferences across the globe

EDITORIAL AND REVIEW ROLES:

- Associate Editor and Editorial board member for 100+ SCI, SCI-E, and Scopus indexed Journals
- Active reviewer for Science Citation Index Expanded, Springer Journals, and Editorial Board Member for IEEE and Springer international conferences and journals

GLOBAL COLLABORATIONS:

- Presented research in Germany and France
- Contributed to conferences and collaborations in Austria, Australia, Canada, Czech Republic, Denmark, Finland, Hungary, India, Poland, Switzerland, Taiwan, Turkey, UAE, UK, and USA

SOCIETY ENGAGEMENT:

An active member of various societies, I believe in the power of networking and collaboration to drive impactful research and education.



SPEAKER

Prof Dr Saurab Chaturvedi

Pro Vice Chancellor
Amity University Raipur

Professor Saurabh Chaturvedi has over 35 years of experience, with contributions across various fields. He has worked with leading corporations such as Reliance and KJMC Corporate Advisors for nearly 9 years. He holds a Post-Doctorate degree from Belgium and has had a distinguished academic career. His involvement with the United Nations Development Programme reflects his commitment to initiatives for the upliftment of vulnerable children and human rights protection.

Professor Chaturvedi has gained diverse international experience, having taught at various universities across the world. His academic contributions include teaching at African universities and the Civil Service College of Ethiopia University for several years. His association with the United Nations Development Programme extended to work in Australia, Tanzania, and India.

In India, he has been linked with prestigious institutions such as the National Law University in Jodhpur and Patna. He has held several key academic positions, including Pro-Vice Chancellor at Amity University, Raipur, and Usha Martin University, Ranchi, as well as Dean of the School of Law at MIT WPU University.

Introduction to workshop.

Currently Institutions are facing a challenges in creating and maintaining quality of research especially in social sciences including Legal discipline. This may be due to variety of factors including lack of recognition of the purpose of applied research technique, lack of the fundamental knowledge necessary to link theoretical and applied research methodologies, lack of practical training and exposure etc.

The International on Workshop on legal Research Methodology and Publication Processes envisages providing the participants with a comprehensive understanding of Research Methodology and its application. It aims to familiarize participants with cutting-edge research techniques and research-based instruction.

This workshop aims to equip you with the essential skills and strategies needed to successfully navigate research and publication for students, scholars masters courses and Ph.D. scholars and academicians.

Who can Participate?

The program may be attended by anyone including, students/research scholars and academicians in the field of law, legal professionals, industry practitioners, etc., having an interest in gaining knowledge about Legal Research Methodology and its practical implications.

REGISTRATION FEES

- Free of cost
- E-Certificate
- All participants will be provided with E-certificate on attending all technical sessions.



To register go to link: <https://forms.gle/LBfVY7KLXPR3NBGs6>

